

No.Estt.B2(v)/TP/2014/12841

Date : 21.12.2017

From:

Registrar General,  
Rajasthan High Court,  
Jodhpur.

To,

**All the District & Sessions Judges,**

**Sub.: Representations regarding transfer/posting.**

Sir,


I am directed to inform that all Transfer representations/requests received upto 01.11.2017 have been considered and filed.

While enclosing herewith the prescribed proforma of transfer/posting representation, I am direct to request you to circulate it amongst all the Judicial Officers posted in your Judgeship including the Judicial Officers posted on deputation posts also.

The prescribed proforma of transfer posting may be viewed on the official website [www.hcraj.nic.in](http://www.hcraj.nic.in) of Rajasthan High Court.

Officers are at liberty to submit representations duly filled in the prescribed proforma alongwith updated particulars, if so desired, latest by **15<sup>th</sup> January, 2018**, so that the same may be considered in terms of the Transfer Policy at the time of General Transfers.

Yours Sincerely,

  
21.12.2017

( **R.P.SONI** )  
**REGISTRAR (ADMN.)**

Encl:- As above.

From:

To,

The Registrar General,  
Rajasthan High Court,  
JODHPUR.

(Through proper Channel)

**Re. :REQUEST FOR TRANSFER /POSTING UNDER THE  
TRANSFER POLICY.**

Sir,

I request for being transferred to and/or posted at the following  
places in order of preference for the reasons stated herein :-

**Place/ Post:-**

1. \_\_\_\_\_ 2. \_\_\_\_\_ 3. \_\_\_\_\_

HOME DISTRICT: \_\_\_\_\_

Reasons:-

I am giving below the necessary information, -

**NAME :**

**DATE OF ENTRY IN RJS :**

**DATE OF ENTRY IN DJ CADRE :**

**PRESENT POST/ STATION :**

**DATE OF JOINING PRESENT  
POST :**

**CONFIRMED / NOT CONFIRMED:**

**NUMBER OF ACTUAL WORKING :  
DAYS IN THE POST**

**PERCENTAGE**

**PENDENCY**

Yearwise percentage of disposal of  
cases during the current posting  
with total pendency at the end of  
the year.

Leave availed during the current  
posting.

**HPL**

**COMMUTED**

**HISTORY OF PREVIOUS POSTING**

1. Deputation to Judicial Posts :-

<b>From</b>	<b><u>PERIOD</u></b>	<b>To</b>	<b><u>PLACE</u></b>	<b><u>DESIGNATION</u></b>
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2. Deputation to Quasi-Judicial Posts :-

<b>From</b>	<b><u>PERIOD</u></b>	<b>To</b>	<b><u>PLACE</u></b>	<b><u>DESIGNATION</u></b>
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3. Deputation to Non-Judicial Posts :-

<b>From</b>	<b><u>PERIOD</u></b>	<b>To</b>	<b><u>PLACE</u></b>	<b><u>DESIGNATION</u></b>
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4. Deputation to High Court Registry :-

<b>From</b>	<b><u>PERIOD</u></b>	<b>To</b>	<b><u>PLACE</u></b>	<b><u>DESIGNATION</u></b>
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**TOTAL PERIOD SPENT ON DEPUTATION**

JUDICIAL	QUASI- JUDICIAL	NON- JUDICIAL	HIGH COURT REGISTRY
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5. Period of Postings Categorywise :-

<b><u>Category</u></b>	<b><u>Period</u></b>
1. "A"	-
2. "B"	-
3. "C"	-
4. "D"	-

6. Remarks, if any :-

Yours faithfully,